

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 27 of 2016

Dated: 12th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**ACC Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anurag Agrawal

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Abhishek Upadhyay for R.1

ORDER

Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 11.03.2016. Dasti in addition is permitted.

List the matter on **11.03.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**